COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NOS. 220 & 223 OF 2017

Dated: 28th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Bihar Industries Association Appellant(s)

Versus

Bihar Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Kumar Dubey

Mr. Krishna Kant Dubey Mr. Suraj Samdarshi

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Mr. Raunak Jain for R-1

Mr. M. G. Ramachandran Ms. Poorva Saigal for R-2

<u>ORDER</u>

As agreed by the learned counsel for the parties, list these matters for hearing on <u>13-12-2018.</u>

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

tpd/kt